

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

No. O.A. 350/01486/2017

Date of order: 09.04.2018

Present : **Hon'ble Ms. Manjula Das, Judicial Member**
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Sri Binod Kumar Agarwal,
 Son of Satyanarayan Agarwal,
 Aged about 54 years,
 Undergoing punishment of compulsory retirement
 From the post of ACIO-II/G under
 Subsidiary Intelligence Bureau,
 Kolkata and permanent resident of
 "Green Vista Apartment", Block – 3, E-3,
 Behind Vishal Cinema Hall, Sevoke Road,
 Siliguri – 734 001, West Bengal.

.. Applicant

- V E R S U S -

1. Union of India,
 Service through the Secretary,
 Ministry of Home Affairs,
 Government of India.
 New Delhi,
 Pin – 110 001.
2. The Director Intelligence Bureau,
 Ministry of Home Affairs,
 Government of India. North Block,
 New Delhi, Pin – 110 001.
3. The Joint Deputy Director/E,
 Subsidiary Intelligence Bureau,
 Ministry of Home Affairs,
 Government of India,
 9/1, Gariahat Road,
 Kolkata – 700 019.
4. The Assistant Director / E,
 Subsidiary Intelligence Bureau,
 Ministry of Home Affairs,
 Government of India,
 9/1, Gariahat Road,
 Kolkata – 700 019.

.. Respondents

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

O R D E R (Oral)

Per Ms. Manjula Das, Judicial Member:

Heard Mr. B. Chatterjee, Ld. Counsel for the applicant and Mr. P. Mukherjee, Ld.

Counsel for the official respondents.

2. Ld. Counsel for the respondents submits that the relief sought for by the applicant has already been granted.
3. Accordingly, this O.A. is disposed of.

(Nandita Chatterjee)
Administrative Member

(Manjula Das)
Judicial Member

SP

